

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 233

286(ND)2017

CA-2592/2019 & Cont. Petition 164/2021

IN THE MATTER OF:

Sh. Hari Ram & Ors.

... **Applicant/Petitioner**

Versus

M/s. Shilpa Garments Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242

Order delivered on 19.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Markandey Kr. Singh counsel for Mr. Iswar Mohapatra

For the Respondent : Adv. Aditya Vardhan, Adv. Kislay Mishra for Respondent No. 6, Adv. Kumar, Ankur; Adv. Bipul Kedia on behalf of Respondent No. 2 & 3, Adv. K.K. Mishra, for Respondent No. 5

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Pooja Kapur

ORDER

Due to paucity of time, the matter is re-notified to 01.03.2023.

**Sd/-
COURT OFFICER**